

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 178 OF 2015

Dated: 13th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Power Grid Corporation of India Ltd. Appellant (s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Gautam Chawla

Counsel for the Respondent(s) : Mr. Rishabh Donnel Singh for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for
hearing on **26.08.2016.**

**(I.J. Kapoor)
Technical Member**
ts/mk

**(Justice Ranjana P. Desai)
Chairperson**